

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 460**

**TO BE ANSWERED ON THE 26<sup>TH</sup> APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)**

**INDIAN EXPLOSIVES USED BY IS TERRORISTS**

**460. SHRI FEROZE VARUN GANDHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken cognizance of the recent report of Conflict Armament Research on majority of the explosives used by IS terrorists having Indian manufacturing tag; and**

**(b) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) & (b): The “Conflict Armament Research” (CAR), claiming to be an independent organization mandated by European Union (EU) to investigate the supply of weapons into the areas of armed conflicts, released an online document titled “Tracing the supply of components used in Islamic State (IS) IEDs”. The CAR examined nearly 700 components used by IS to manufacture IEDs between 2014 to February 2016. The Report indicates that some of the components procured by the IS operatives included detonators, detonating cords and safety fuses, which, in addition to other countries, were also supplied by 7 Indian companies. All such**

**components documented by CAR were legally exported from India to business entities in Lebanon and Turkey. As per CAR report, there is no evidence to suggest any direct transfer of goods to IS forces by the countries and companies mentioned in that report.**

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